

ITEM NO.7

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 03/12/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Kr Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for substituting the legal representatives of deceased sole respondent is filed but defects are noticed. Ld. Counsel for the appellant to take steps to cure the same within two weeks time. Application thereafter be processed as per rules.

List again on 3.2.2016.

(RACHNA GUPTA)
Registrar